

<i>Sl. No.</i>	<i>Name of the place</i>
1	2

TAMIL NADU :

22 Denkanikottai (Distt. Dharmapuri)

UTTAR PRADESH :

23 Kanpur

24 Kanpur

25 Bijnore

26 Colonolganj (Distt. Gonda)

27 Etah

28 Aligarh

29 Meerut

30 Agra

31 Jahangirpur (Distt. Bulandshahar)

32 Khurja

1991

BIHAR :

1 Jamshedpur

GUJARAT :

2 Surat

3 Baroda

4 Ankleshwar

ORISSA :

5 Bhadrak (Balasore)

6 Soro town (Balasore)

MADHYA PRADESH :

7 Khargone

MAHARASHTRA .

8 Bombay

UTTAR PRADESH :

9 Ghaziabad

10 Kanpur

11 Varanasi

12 Sikandrabad (Bulandshahar)

13 Saharanpur

14 Meerut

WEST BENGAL :

15 Nadia

16 Asansol

[Translation]

Central State Farm, Bahraich

303. SHRI RUDRASEN CHAUDHARY: Will the Minister of AGRICULTURE be pleased to state:

(a) the total area of Central State Farm, Bahraich, Uttar Pradesh; and

(b) the total area under cultivation for seed production of various food-grains and the total yield therefrom during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) The total area with the Central State Farm, Bahraich is 3828 hac.

(b) The total area under cultivation for seed production was 1882 hac. during the year 1990-91. The estimated seed production from the Central State Farm, Bahraich, would be to the extent of 26,350 quintals during the year, 1990-91.

[English]

International Declaration on Minorities Rights

304. SHRI SYED SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the present status of the proposed International Declaration on Minorities Rights under drafting by the UN Commission on Human Rights/Sub-Commission;

(b) whether Indian representatives are participating in the drafting exercise;

(c) if so, the names of participants and their period of participation; and

(d) the possible date of completion of the draft for presentation to the ECOSOC/UNGA?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) Since 1978, a working group of the UN Commission on Human Rights has been preparing the text of a "Draft Declaration on the Rights of persons belonging to national or ethnic, religious and linguistic minorities". The second reading of the draft text is presently underway.

(b) and (c) Members of the Indian delegation to the various sessions of the UN Commission on Human Rights during the past 14 years have participated in the drafting exercise.

(d) After the draft declaration is finalised by the working group, it will be submitted for approval to the Commission on Human Rights and thereafter presented to ECOSOC and the UNGA.

Narmada Sagar Project

305 **SHRI RAM NAIK.** Will the Minister of WATER RESOURCES be pleased to state

(a) whether attention of the Union Government has been drawn to the news item captioned "Narmada Project gets WB credit" appearing in the Times of India dated June 29, 1991.

(b) whether the conditions set by the World Bank with regard to the Narmada Project have been complied with by the Union Government;

(c) if so, the details thereof;

(d) the revised number of persons affected by the project, State-wise, and

(e) the number of such persons in Maharashtra to whom agricultural lands and home plots have been allotted?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir. The news item appeared in Times of India dated 29-6-1991.

(b) and (c) The World Bank had laid down certain conditions regarding resettlement of project affected persons of Sardar Sarovar Project. World Bank Review Mission connected with rehabilitation & resettlement visited India in April-May, 1991 and reviewed the progress made in this connection. The review mission after extensive field tours and discussions with both States and Government of India officials were satisfied with the measures taken by the participating States. The credit has been extended till 1st July, 1992.

(d) The revised number of families affected by submergence of area caused by the Sardar Sarovar Project is at present 30464; of which 4500 are in Gujarat, 2464 in Maharashtra and 23,500 (Tentative) in Madhya Pradesh

(e) 327 families from Maharashtra have been allotted home plots and 325 families have been allotted agricultural land

Opening of Post Offices in Ratnagiri District of Maharashtra

306 **SHRI GOVINDRAO NIKAM.** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to open more Post Offices in rural areas of Ratnagiri district in Maharashtra; and

(b) if so the number and the names of the places where these Post Offices are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P V RANGAYYA NAIDU): (a) Yes, Sir.

(b) At present three post offices are proposed to be opened at Barchari, Phadye and Gimhavane respectively.